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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1441/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

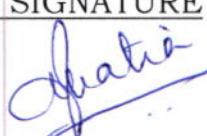
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: Polyset Plastics Pvt. Ltd.

V/s.

Shreya Life Science Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

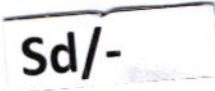
S. No.	NAME	DESIGNATION	SIGNATURE
3	Vishakti Bhattacharya	Adv for the Corporate Debtor	
	Mallika Talya Q/W Sanwita Sridhar P/b S. Mahomedbhai & Co	Advocate for Petitioner	

ORDER

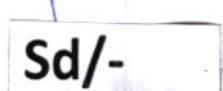
CP No. 1441/I&BP/NCLT/MB/MAH/2017

For the Corporate Debtor Counsel has stated that they will make payment to
the Petitioner, at her request, list this matter for reporting satisfaction of debt on the
next date of hearing.

List this matter on 22.11.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)